• OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI ORDER

The work of the Branches as mentioned *Infra* of the Rouse Avenue Court Complex, New Delhi is hereby assigned/allocated to Sh. Chanderhass Ambavat, Administrative Officer (Judl.) with <u>immediate effect:</u>

S.No.	Name of the Branch	general transport
1.	Administration Branch	The sea was 1 in the
2.	Judicial Branch	400
3.	Care Taking Branch	73.03
4.	General Branch	
5.	Leave Section	
6.	Hindi Section	
7.	Vigilance & Litigation	
8.	RTI Branch	

Note: In addition to the above, Sh.Chanderhass Amabvat, Administrative Officer (Judl.) shall continue to look after the work of Branch Incharge of Administration Branch, Leave and Hindi Section, till further orders.

(KANWAI JEET ARORA)

Principal District & Sessions Judge-cumSpl. Judge (PC-Act) (BI, RADC, New Delhi

Dated, Delhi the 8/7/2025

Copy forwarded for information and necessary action to:

The Principal District & Şessions Judge (HQs), Tis Hazari Court, Delhi.

2. The Ld. Judicial Officers/Officer Incharge (s) concerned, RADC, New Delhi

Personal Office of the undersigned.

4. The DDO, Central District, Tis Hazari Courts, Delhi.

5. The Administrative Officer (J), Admn. I, II & III Central District, THC, Delhi.

6. All the concerned Branch Incharges are hereby directed to ensure that the files of their branches are routed through Administrative Officer (Judl.) with *immediate effect*.

7. The Dealing Official, LAYERS seat, THC, Delhi. 8. The Website Committee, THC, Delhi for uploading.

or aproduing.

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) QB, RADC, New Delhi